

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-520**

TP (Co. Act.)- 54(PB)/2022 Old CP No.332/2016

**IN THE MATTER OF:**

Dhara Lifescience Pvt. Ltd.

**....Applicant**

**Vs.**

Nestor Pharmaceuticals Ltd.

**.....Respondent**

**SECTION**

U/s 433 and 434

**Order delivered on 11.09.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

The Petitioner is directed to comply with the order dated 19.05.2023 and file necessary form in terms of Section 9(3)(c ) of IBC within one week. List this matter on **12.10.2023**.

**Sd/-**

**(RAHUL BHATNAGAR)  
MEMBER (T)**

**Sd/-**

**(BACHU VENKAT BALARAM DAS)  
MEMBER (J)**